GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:4431 ANSWERED ON:21.04.2015 PSUS IN ANDHRA PRADESH AND TELANGANA Galla Shri Jayadev

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of PSUs in Andhra Pradesh and Telangana separetely;
- (b) whether some of them are either before BIFR or are on the verge of going before the BIFR for reconstruction;
- (c) if so, the status of each of the PSU currently before the BIFR and the companies likely to go to BIFR; and
- (d) the efforts being made by the Government to revive PSUs before BIFR and those which are about to go to BIFR?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI G. M. SIDDESHWARA)

(a): As per information available, there are eight Central Public Sector Enterprises (CPSEs) having registered office in the State of Andhra Pradesh and Telangana. Details of these CPSEs are given in the Table below:

Table

S. Name of Registered No. CPSE/State office

Andhra Pradesh 1 Rashtriya Ispat Visakhapatnam Nigam Ltd. Telangana 2 Bharat Dynamics Hyderabad Ltd 3 Electronics Hyderabad Corporation of India Ltd. 4 Hindustan Fluo- Hyderabad rocarbons Ltd. 5 HMT Bearings Hyderabad Ltd. Mishra Dhatu Hyderabad Nigam Ltd. 7 NMDC Limited Hyderabad 8 NMDC Power Ltd. Hyderabad

(b) & (c): Out of above eight CPSEs, two CPSEs, namely, Hindustan Fluorocarbons Ltd. and HMT Bearings Ltd. are registered with Board for Industrial and Financial Reconstruction (BIFR).

(d): The concerned administrative Ministries/ Departments of CPSEs take measures for revival or otherwise on case to case basis.